

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.4287
TO BE ANSWERED ON THE 28TH MARCH, 2017

**DEVELOPMENT OF AGRICULTURAL MARKETING INFRASTRUCTURE,
GRADING AND STANDARDIZATION**

4287. SHRI PARBHUBHAI NAGARBHAI VASAVA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the total amount of the funds approved and released to the agricultural dominated States under the various schemes till 31st December 2015 for agricultural production development of agricultural marketing infrastructure, grading and standardization;
- (b) whether it is a fact that the amount of the allocated funds is very meagre;
- (c) if so, the reasons therefor; and
- (d) the corrective measures taken/ proposed to be taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a): The erstwhile two schemes (i) Grameen Bhandaran Yojna (GBY), also known as Rural Godown Scheme; implemented since 01.04.2001 and (ii) Scheme for Strengthening/ Development of Agricultural Marketing Infrastructure, Grading & Standardization (AMIGS) implemented since 20.10.2004, have been subsumed into sub-scheme "Agricultural Marketing Infrastructure" (AMI) of Integrated Scheme of Agricultural Marketing (ISAM) since 01.04.2014.

The scheme is demand driven and there is no state-wise allocation of funds. However, since inception of the AMIGS component of the scheme and up to 31.12.2015, Rs. 1182.01 crore has been allocated out of which Rs. 1114.83 crore has been released through channelizing agencies viz. National Bank for Agriculture and Rural Development (NABARD), National Cooperative Development Corporation (NCDC) and State agencies for disbursement of subsidy to the eligible beneficiaries throughout the country.

(b) to (d): The scheme is demand driven and subsidy is released in 2 installments as per the scheme guidelines. Due to paucity of funds, the scheme has been temporarily unavailable since 05.08.2014 for new projects of General Category and from 31.12.2016 for SC/ST and NE States. Budget allocation is used for fulfilling committed liabilities. The scheme is being evaluated for continuation beyond 12th Plan.
